

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
STARRED QUESTION NO. 70
ANSWERED ON 21.07.2022

SETTING UP OF RENEWABLE ENERGY PLANTS

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Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Union Government has received proposals from various States including Madhya Pradesh, Uttar Pradesh and Maharashtra for setting up of bio-gas, bio-diesel and solar energy plants;
- (b) if so, the details of the proposals received and approved during the last three years and the current year, State-wise;
- (c) the details of the proposals pending along with the reasons for the delay thereon;
- (d) the time by which the said pending proposals are likely to be approved; and
- (e) the details of the States which have implemented the approved proposals?

ANSWER

**THE MINISTER OF STATE OF NEW & RENEWABLE ENERGY
AND CHEMICALS AND FERTILIZERS**

(SHRI BHAGWANTH KHUBA)

(a) to (e) A Statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (e) of Lok Sabha Starred Question No. 70 (Priority No. 10th) to be answered on 21.07.2022 regarding SETTING UP OF RENEWABLE ENERGY PLANTS

(a)to(e) Most of renewable energy projects including bio-gas, bio-diesel and solar energy plants in the country are being set up by private sector developers or individuals from various States including Madhya Pradesh, Uttar Pradesh and Maharashtra.

For inter-alia harnessing the potential of Biogas in the country, following schemes have been implemented upto 31.03.2021:

- I.** New National Biogas and Organic Manure Programme (NNBOMP);
- II.** Biogas based Power Generation (Off-grid) and Thermal energy application Programme (BPGTP); and
- III.** Programme on Energy from Urban, Industrial, Agricultural Wastes /Residues and Municipal Solid Waste.

The above-mentioned schemes were valid till 31.03.2021 and have been continued subsequently for meeting only the committed liabilities till 2025-26.

Ministry of Petroleum and Natural Gas does not invite any proposals for setting up of Biodiesel plants in the country. However, to promote the production of biodiesel from Used Cooking Oil (UCO), Oil Marketing Companies (OMCs) has been issuing Expression of Interest (EOI) for procurement of biodiesel produced from UCO. The details of the Letter of Intents (LOIs) issued by the OMCs against these EOIs are as are given as below:

State	LOI Issued
Madhya Pradesh	1
Uttar Pradesh	10
Maharashtra	1
Rest of India	30

For harnessing the potential of solar energy in the country, the Ministry of New and Renewable Energy is implementing Scheme for Development of solar parks and Ultra-mega Solar Power Projects with a target of setting up 40,000 MW capacity. There are no pending proposals under the Solar Park Scheme.

The State wise list of bio-gas and solar energy parks approved during the last three years and the current year is given at **Annexure-I**.

The Ministry has also been implementing the following solar sector schemes:

- I. Rooftop Solar Programme-Phase II** for grid connected solar rooftop power plants. Under this Programme, subsidy is provided for residential sector and performance linked incentives to DISCOMs for achieving capacity addition in rooftop solar over the level of the last year. Based on the proposal received from various Electricity Distribution utilities of various States /UTs, Ministry of New and Renewable Energy has allocated 3078 MW capacity of grid connected rooftop solar programme during the last three years including the current year upto 30.06.2022. Against the allocated 3078MW capacity, around 1385 MW has been installed in various States/UTs. State-

wise Capacity allocated and installed during the last three years and the current year is given at **Annexure-II**.

- II. **PM-KUSUM Scheme** to promote small Grid Connected Solar Energy Power Plants, stand-alone solar powered agricultural pumps and solarisation of existing grid connected agricultural pumps. State-wise Sanctioned quantity and installed during the last three years and the current year are given at **Annexure-III**. The States can send their demands under various components throughout the year and based on the demand received from them, the quantities are sanctioned after the approval of the screening committee.
- III. A project for the “Installation of grid connected solar project & various off-grid applications for **100% Solarization of Konark Sun Temple & Konark Town**” was issued on 19.05.2020 under the high visibility program of MNRE, GoI.
- IV. A project for setting up of solar PV capacity of 20 MWac/ 50 MWp with battery storage of 50 MWh was sanctioned on 08.11.2021 and is under implementation in UT of Ladakh.
- V. **CPSU Scheme Phase-II:** Central Public Sector Undertaking (CPSU) Scheme Phase-II (Government Producer Scheme) for setting up 12,000 MW grid-connected Solar Photovoltaic (PV) Power Projects by Government Producers with Viability Gap Funding (VGF) support, for self-use or use by Government/ Government entities, either directly or through Distribution Companies (DISCOMS). Under the Scheme, interested bidders participate in the bidding conducted by the respective Scheme Implementing Agencies and accordingly award of project capacities takes place. MNRE does not invite proposals for approval under the said Schemes.
- VI. **Scheme for Solarisation of Modhera:** Administrative approval for this Scheme was issued on 19.03.2020. The Scheme envisaged solarisation of Modhera through installation of following renewable energy installations:
 - 6 MW Grid Connected Ground Mounted Solar PV Power Plant
 - 271 Nos. x 1KW Rooftop Solar Systems on Residential buildings
 - 100 kW Rooftop Solar PV Systems on Govt. buildings
 - 15 MWh, 6 MW, Battery Energy Storage System (BESS)
 - Smart Energy Components
- VII. **Scheme for Setting up of Distributed Grid-Connected Solar PV Power Projects in Andaman & Nicobar and Lakshadweep Islands:** Under the scheme on 22.07.2020, MNRE sanctioned to Solar Energy Corporation of India Limited, a project for setting up of 1.95 MW Solar PV plant with 2.15 MWh Battery Energy Storage System (BESS) on ground at four islands in Lakshadweep Islands. The Scheme is closed for new sanctions after 31.03.2021.

Sanctions given under Rooftop Solar Programme- Phase II and PM-KUSUM Scheme cover the States of Madhya Pradesh, Uttar Pradesh and Maharashtra.

Annexure-I

Annexure in reply to part (a) of the Lok Sabha Starred Question No. 70 to be answered on 21.07.2022 regarding “SETTING UP OF RENEWABLE ENERGY PLANTS”

The State wise list of bio-gas and solar energy plants sanctioned during the last three years (2019-20 to 2021-22) and the current year 2022-23 are given as below:

S.N.	States/UTs	Bio-gas Project Proposal approved/sanctioned (Nos)			Solar energy Parks Proposal approved MW (Nos)
		Small size (1 to 25 m3/day)	Medium size (25 to 2500 m3/day)	Large size (>2500 m3/day)	
1.	Andaman & Nicobar	-	-	-	-
2.	Andhra Pradesh	5522	1	1	200(1)
3.	Arunachal Pradesh	30	-	-	-
4.	Assam	991	-	-	-
5.	Bihar	167	-	-	-
6.	Chandigarh	-	-	-	-
7.	Chhattisgarh	1492	1	-	100(1)
8.	Dadar & Nagar Haveli and Daman & Diu	-	-	-	-
9.	Goa	8	-	-	-
10.	Gujarat	702	2	1	10325(5)
11.	Haryana	1188	2	-	-
12.	Himachal Pradesh	38	-	-	1400(2)
13.	J&K	6	-	-	-
14.	Jharkhand	67	-	-	230(2)
15.	Karnataka	8820	1	-	500(1)
16.	Kerala	1877	1	-	50(1)
17.	Ladakh	-	-	-	-
18.	Lakshadweep	-	-	-	-

S.N.	States/UTs	Bio-gas Project Proposal approved/sanctioned (Nos)			Solar energy Parks Proposal approved MW (Nos)
		Small size (1 to 25 m3/day)	Medium size (25 to 2500 m3/day)	Large size (>2500 m3/day)	
19.	Madhya Pradesh	6454	2	-	5130(9)
20.	Maharashtra	14562	15	2	-
21.	Manipur	-	-	-	-
22.	Meghalaya	497	-	-	-
23.	Mizoram	19	-	-	-
24.	Nagaland	-	-	-	-
25.	NCT of Delhi	-	-	-	-
26.	Odisha	178	1	-	340(3)
27.	Puduchery	-	-	-	-
28.	Punjab	3739	4	-	-
29.	Rajasthan	754	3	-	2760(4)
30.	Sikkim	-	-	-	-
31.	Tamil Nadu	639	2	-	-
32.	Telangana	82	6	1	-
33.	Tripura	56	-	-	-
34.	Uttarakhand	1573	-	-	-
35.	Uttar Pradesh	795	9	-	3365(6)
36.	West Bengal	244	1	-	989(2)
Total		50500	51	5	25389 (27)
Grand Total		50556			25389 (27)

Annexure in reply to part (a) of the Lok Sabha Starred Question No. 70 to be answered on 21.07.2022 regarding “SETTING UP OF RENEWABLE ENERGY PLANTS”

The State wise list of solar Capacity allocated and installed under phase II of the rooftop solar programme during the last three years (2019-20 to 2021-22) and the current year 2022-23 by MNRE, as on 30.06.2022

S.N.	States/UTs	Net Capacity allocated in residential sector (MW)	Capacity installed in residential sector (MW)
1.	Andaman & Nicobar	1.00	0
2.	Andhra Pradesh	8.00	0.556
3.	Arunachal Pradesh	0.00	0
4.	Assam	3.50	0.196
5.	Bihar	25.00	1.927
6.	Chandigarh	35.00	18.051
7.	Chhattisgarh	19.00	0.949
8.	Dadar & Nagar Haveli and Daman & Diu	0.00	0
9.	Goa	20.00	1.961
10.	Gujarat	1,937.07	1,166.55
11.	Haryana	51.50	23.208
12.	Himachal Pradesh	15.00	0.78
13.	J&K	20.00	0
14.	Jharkhand	11.38	0.878
15.	Karnataka	33.00	0
16.	Kerala	260.90	39.59
17.	Ladakh	0.00	0
18.	Lakshadweep	0.00	0

S.N.	States/UTs	Net Capacity allocated in residential sector (MW)	Capacity installed in residential sector (MW)
19.	Madhya Pradesh	58.00	18.439
20.	Maharashtra	133.50	2.28696
21.	Manipur	2.00	0.178
22.	Meghalaya	20.00	0
23.	Mizoram	1.50	0.19
24.	Nagaland	3.80	0
25.	NCT of Delhi	35.50	2.638
26.	Odisha	20.00	0.0025
27.	Puduchery	5.00	0.006
28.	Punjab	33.21	15.832
29.	Rajasthan	100.00	36.485
30.	Sikkim	2.00	0
31.	Tamil Nadu	10.00	0
32.	Telangana	72.30	21.441
33.	Tripura	1.00	0
34.	Uttarakhand	22.00	9.994
35.	Uttar Pradesh	98.00	23.68598
36.	West Bengal	20.00	0
Total		3,078.16	1,385.83

Annexure-III

Annexure in reply to part (a) of the Lok Sabha Starred Question No. 70 to be answered on 21.07.2022 regarding “SETTING UP OF RENEWABLE ENERGY PLANTS”

The State wise list of Sanctioned and installed quantity under the various components of the PM-KUSUM scheme during the last three years (2019-20 to 2021-22) and the current year 2022-23 by MNRE, as on 30.06.2022

S. No.	State	Component-A (MW)		Component-B (Nos)		Component-C (Nos)		
		Sanctioned	Installed	Sanctioned	Installed	Sanctioned (IPS)	Sanctioned (FLS)	Installed
1	Arunachal Pradesh	0	0	50	0	0	0	0
2	Assam	50	0	1000	0	603	0	0
3	Chhattisgarh	30	0	0	0	0	43265	0
4	Delhi	0	0	0	0	0	0	0
5	Gujarat	500	0	2459	459	7000	39832	0
6	Goa	50	0	200	0	11000	0	0
7	Haryana	65	2.25	39326	36793	0	37142	0
8	Himachal Pradesh	30	16	1180	359	0	0	0
9	Jammu & Kashmir	5	0	5000	323	0	0	0
10	Jharkhand	50	0	16717	6717	208	10000	0
11	Karnataka	0	0	10314	314	0	250000	0
12	Kerala	40	0	100	0	9448	2000	21
13	Ladakh	0	0	600	0	0	0	0
14	Madhya Pradesh	500	0	57000	7234	0	187455	0
15	Maharashtra	500	0	100000	5822	0	250000	0
16	Manipur	0	0	78	28	0	0	0
17	Meghalaya	5	0	35	35	0	10000	0
18	Nagaland	0	0	50	0	0	0	0
19	Odisha	500	0	5741	997	8310	1311	0
20	Puducherry	7	0	0	0	0	0	0
21	Punjab	220	0	12000	10131	39	38111	0
22	Rajasthan	1200	38	76210	44340	10764	25000	1026
23	Tamil Nadu	424	0	6200	1766	20000	1311	0
24	Telangana	500	0	0	0	0	0	0
25	Tripura	5	0	3021	947	2600	0	0
26	Uttar Pradesh	225	0	21842	6842	0	30000	0
27	Uttarakhand	0	0	338	73	200	0	0
28	West Bengal	0	0	0	0	5478	0	0
	Total	4906	56.25	359461	123180	75650	925427	1047